

MINISTRY OF FINANCE
(Department of Revenue)
(CENTRAL BOARD OF DIRECT TAXES)

CORRIGENDUM

New Delhi, the 10th April, 2026

INCOME-TAX

G.S.R. 265(E).— In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (i), *vide* number G.S.R. 229(E), dated 30th March, 2026:—

- (i) at page number 107, in Schedule CG, in row A8, for the words and letters “(A8a A8b + A8c)”, the words “(A8a + A8b + A8c)” shall be substituted;
- (ii) at page number 119, in Schedule UD, in row v, under the column (4) and (5), for the figures and letters “(3xvi of BFLA)” and “(4xvi of BFLA)”, the figures and letters “(3xv of BFLA)” and “(4xv of BFLA)” shall be substituted.

[Notification No. 60/2026/F. No. 370142/8/2026-TPL]

PRADEEP SHARMA, Dy. Secy.